

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF SEPTEMBER-2025																
SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT OF SECTION
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-271/2023	14.02.2023	AKASH ELECTROTECH ENGINEERS TRISQUARE SWITCH GEARS PVT. LTD.	SHAILENDER SHARMA VS SURINDER GOEL	9910817646 & 9810100554	11.09.2025	940	YES	CONTESTED	----	---	SUIT FOR RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/S 34 of Arbitration Act	CS COMM-106/2025	23.01.2025	LAXMI NARAIN VS MAYASHEEL RETAIL INDIA PVT. LTD.	DIGVIJAY ANUSHKA OJHA	99312313716 & 9899699242	18.09.2025	238	YES	CONTESTED	----	---	SUIT FOR RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM- 927/2024	29.08.2024	M/s PAYAL POLYPLAST PVT. LTD. VS SHEFALI GUPTA	ARPIT KISHORE RAJNEESH KUMAR	9810224624 & 9250505401	20.09.2025	387	YES	CONTESTED	----	---	SUIT FOR RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM- 519/2025	13.05.2025	UNION BANK OF INDIA VS RAVI DAYAL	ALOK KUAMR & SHANKAR PANDA	9911000126 & 9650019719	25.09.2025	135	YES	CONTESTED	----	---	SUIT FOR RECOVERY
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	CS (COMM)/919/2023	06-01-2022	SHRI RAM DEV SHARMA Vs M/S DALMIA SONS INDIA LTD.THROUGH ITS DIRECTOR/MANAGING DIRECTOR	RAJESH BHATIA	9811331125	09-09-2025	1342	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/583/2024	09.05.2024	ICICI BANK LTD Vs SUNITA ARORA	DEEPAK KAUSHIK	9818030800	15.09.2025	494	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/1514/2023	23.11.2023	MUKESH AGARWAL Vs VIJAY KUMAR	DEEPAK DHYANI	9811059395	19.09.2025	666	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/2319/2022	11-10-2022	RAM PAL Vs NATIONAL INSURANCE COMPANY LIMITED	DEEP CHAND	9891163048	23.09.2025	1078	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/24/2018	18-08-2025	BANSAL TEXTILES Vs PRAVEEN KHANDELWAL	SHAILENDRA KUMAR	9891417748	26-09-2025	39	NA	CONTESTED	NA	NA	
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	OMP (COMM.)	22/2023	16.02.2023	SURENDRA KUMAR SHARMA & ANR. V/S PNB HOUSING FINANCE LTD.	VARUN SHARMA	9990116161	17.09.2025	944	NO	ALLOWED/SET-ASIDE			
			303, Extension Block, Tis Hazari Courts, Delhi	CS (COMM.)	467/2024	16.04.2024	M/S VASTRAM INDIA PVT. LTD. V/S M/S A-ACTIVE ENTERPRISES	VIKRANT JAIN	9811377679	20.09.2025	522	YES	DECREE			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)-1264/2023	23.09.2023	SINTEX BAPL LTD. VS. DEEPAK KUMAR	SH. MANOJ KUMAR	9868650379	12.09.2025	723 DAYS	YES	CONTESTED	NA	NA	RECOVERY

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			304	DAMAGES	CS DJ-5992/2018	30.08.2018	SANT NIRANKARISH. KARUN MANDAL VS. NIRANKARICHHATWAL DHAM AND ORS.		8810315334	19.09.2025	2577 DAYS	NO	CONTESTED	NA	NA	DAMAGES
			304	RECOVERY	CS (COMM)-1115/2023	02.08.2023	OMPTIMIZING RESOSURCES VS. M/S DHANI HEALTHCARE LTD.	MS. SMITH VERMA	8828446871	20.09.2025	780 DAYS	YES	CONTESTED	NA	NA	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)-1129/2024	15.10.2024	PAPPU SETH VS. MCD	SH. VIKAS SHARMA	9810566116	24.09.2025	344 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	413/2024	19-04-2025	ASHOK KUMAR ROSA VS. M/S. DABUR INDIA LTD.	SH. HITENDER KUMAR NAHATA	9910290400	10.09.2025	144 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	23/2025	16-05-2025	UNION OF INDIA VS. SH. AMBEY CONSTRUCTION CO.	SH. S.C. RAJPAL	9899893624	12.09.2025	119 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	33/2025	07-07-2025	SHRADHA MALIK VS. IQSH. CONSULTANCY AND ORS.	SH. SHISHIR KAUSHIK	9999348834	12-09-2025	67 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	509/2024	25.04.2024	MOHD. TARIQ VS. MOHD. FURQAN	SH. M.U. REHMAN	9811022221	15-09-2025	508 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1280/2023	04.10.2023	M/S. SHRI RAM HARISH. RAM JEWELLERS VS. STATE BANK OF INDIA	SH. SUBHASH GARG	9810397977	18-09-2025	715 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	24/2024	04.01.2024	AMT KHANNA VS. KULDEEP	SH. VIKAS BHATIA	9811379676	18-09-2025	623 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	MISC. DJ	665/2023	17.10.2023	K.R. TRADING CORPORATION VS. M/S. SKY AGRO FOODS	SH. SUBHASH CHAND	9868426305	23.09.2025	707 DAYS	NO	Contested	NA	NA	APPLICATION U/S 151 CPC
			410	MISC. DJ	666/2025	17.10.2023	DEEPAK KAPOOR VS. M/S. ENTERPRISES & ORS.	SH. SUBHASH CHAND	9868426305	23.09.2025	707 DAYS	NO	Contested	NA	NA	APPLICATION U/S 151 CPC
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	1126/2023	04.08.2023	PRAVEEN JAIN VS. MAHALAXMI TRADING COMPANY	SUNIL GUPTA	8860313311	27.09.2025	785	NIL	NIL	NIL	NIL	RECOVERY
			302	CS (COMM)	1275/2024	20.11.2024	RAJENDER KUMAR GUPTA VS MUNICIPAL CORP. OF DELHI	A.K. TRIVEDI	9871441764	27.09.2025	311	NIL	NIL	NIL	NIL	RECOVERY

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8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THO DELHI	SUIT FOR RECOVERY	CS (COMM)/434/2025	24-04-2025	NEERAJ NATH SHARMA Vs GOPAL DUTT	MEENAKSHI 9891878260	26-09-2025	453 DAYS	YES	CONTESTED DECREEED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	SUIT FOR RECOVERY	S (COMM)/781/2023	10-05-2023	PARAGON INDUSTRIES THROUGH ITS PARTNER AJAY JAIN Vs SH RAJBIR JAIN PROP OF M/S	PAPER SAURABH MISHRA 9599862350	22-09-2025	866 DAYS	YES	CONTESTED PLAINT RETURNED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	304	RECOVERY	OMP (COMM.)/38/2025	26-07-2025	Amitabh Baranwal Vs SBI Cards and Payments Services LTD	Akshay Kumar	02.09.2025	58 DAYS	NO	CONTESTED	NA	NA	
			304	DAMAGES	CS (COMM)/1342/2024	06-12-2024	Sh Rajender Kumar Gupta Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi	04.09.2025	278 DAYS	NO	CONTESTED	NA	NA	RECOVERY
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/272/2024	21-02-2024	Smt. Kalpana Gutpa Vs. Shri Pradeep Pathak	Ajay Kumar 9891191156	26/09/25	583	Yes	CONTESTED	26/09/25		
			307	Civil	CS (COMM)/1091/2024	03/10/24	Pawan Bansal Vs. Satyandra Municipal Corporation of Delhi	Kumar Singh 9811161525	26/09/25	358	Yes	CONTESTED	26/09/25		
			307	Civil	CS (COMM)/1409/2024	20/12/24	Vishal Khanna Vs. M/s Shrimad India Private Limited	Arvind Bhatt 9810354101	27/09/25	281	Yes	CONTESTED	27/09/25		
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/362/2024	14/03/24	Woodland (Aero Club) Pvt Ltd. Vs Montosa Lifestyle And Anr	POONAM LAU(P), 9811149832	27/09/25	562	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/480/2024	19/04/24	BHARTI KHUREJA Vs MANOJ KUMAR LAMBA	Vikas Nagwan 9999010507	18/09/25	517	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/818/2024	27/07/24	JATIN SHARMA Vs AMIT OBEROI	Muddassir Daiyyan(P), 9818712378	25/09/25	425	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/819/2024	27/07/24	M/s BEAUTY ART PRINT(INDIA) PVT. LTD Vs AKASH JAIN PROP. M/s D R TEXTILES	Muddassir Daiyyan(P), 9818712378	25/09/25	425	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/308/2025	18/03/25	M/s BEAUTY ART PRINT(INDIA) PRIVATE LTD Vs AKASH JAIN	Bharat Gupta 9268300000	26/09/25	192	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/564/2025	19/05/25	SHEHNAAZ PARVEEN Vs PRATAP GULYANI	Jitender Garg 9810511644	19/09/25	123	-	Contested	-	-	-
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	107/2024	18-01-2024	UNION BANK OF INDIA Vs GURDEEP SINGH LAMBA	KAMALJIT SINGH RANOT 9890410729	01.09.2025	592		DECREE			
			401	CS (COMM)	1259/2024	16-11-2024	M/S ARYA PUBLISHING COMPANY Vs MAYANK ADLAKHA	ANURAG KUMAR AGGARWAL 9810059650	09.09.2025	297		DECREE			

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				Misc DJ	587/2025	31-07-2025	M/S KIRAN ROADWAYS PVT LTD Vs M/S GOVIND SINGH CABLES INDUSTRIES AND ORS	9871769954	22.09.2025	53		DISMISSED			
				CS (COMM)	411/2024	28-03-2024	M/s Lakeforest Wines Pvt Ltd Vs Government Of Nct of Delhi	9810419936	23.09.2025	544		DISMISSED			
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS (COMM)/1418/2019	03/08/19	SUNIL KUMAR PASRICHA VS SHARAD KASTURE	9718090890	15/09/25	2235					
			402	CIVIL SUIT	CS (COMM)/336/2024	06/03/24	MANSHU ARORA VS RAGINI GUPTA	9811433605	26/09/25	569					
			402	CIVIL SUIT	CS (COMM)/59/2023	10/01/23	RAMANAND MAHTO VS ANANYA CONSTRUCTION	9810959432	06/09/25	970					
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/179/2025	04-03-2025	Union Bank of India Vs RAM NIWAS SINGH AND ANR	9899064376	01-09-2025	181	Yes	CONTESTED	Nil	Nil	
				cs	CS (COMM)/138/2021	22-02-2021	M/S TOPGEAR LIFESTYLE PVT LTD Vs DEEPESH GOYAL PROPRIETOR OF M/S DEEPESH SHOE PALACE	9818627352	04-09-2025	1655	Yes	DECREE	Nil	Nil	
				cs	CS (COMM)/408/2022	28-05-2022	UNION BANK OF INDIA Vs ASHIRWAD SHG AND ORS	9911000126	15-09-2025	1206	Yes	DISMISSED ON MERITS	Nil	Nil	
					CS (COMM)/369/2025	05-05-2025	UNION BANK OF INDIA Vs PRADIP SHARMA	99312400295	20-09-2025	138	Yes	DECREE	Nil	Nil	
					CS (COMM)/386/2021	09-09-2021	ASKAYS SOLUTION Vs KAP LAMIPACK AND ORS	9910962191	26-09-2025	1478	Yes	PLAINT RETURNED	Nil	Nil	
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS (COMM)	CS (COMM)/851/2023	16-11-2023	M/S SHREE KRISHNA ANALYTICAL SERVICES PVT LTD Vs M/s Man Care Laboratories Pvt Ltd	9818798970	10-09-2025	670 DAYS	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/120/2023	ALCOBREW DISTILLERIES INDIA LIMITED Vs JAIN DEPARTMENT	44957	Parth Sharma	98108 66704	27/09/25		DISMISSED ON MERITS			
					CS (COMM)/437/2023	SANDEEP MALHOTRA Vs BUDDY RETAIL PVT LTD	45082	Vandana	Not Mentioned	18/09/25		Decree			
					OMP (COMM.)/15/2024	M/s Rajdhan Constructions Vs Delhi Urban Shelter Improvement	45594	Sharavan Dev	7703894232	16/09/25		DISPOSED			
					CS (COMM)/45/2024	PARMOD KUMAR NARANG Vs POOJA ANAND	45310	Karan Singh	9889604908	17/09/25		Decree			

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					CS (COMM)/67/2024	Goyal Ply N Wood Pvt Ltd Vs Quality Softech Solutions Pvt Ltd	45316	Pralabha bahrghav	9100781537	11/09/25	595		Decree			
					CS (COMM)/632/2024	Monika Harja Vs Care Health Insurance Limited	45498	Amit Maihan	9871897844	26/09/25	428		Decree			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	583/2022	21/07/22	CANARA BANK MITTAL TRADERS	VS CHITRA MALHOTRA ADV	9212888057	08/09/25	1145	NA	DECREE	Nil	Nil	
				CS (COMM)	653/2022	08/08/25	ABX EXPORTS VS ECHO SOFT INFOCOMM LTD	SANJEEV PVTARORA	9871090836	20/09/25	43	NA	DECREE	Nil	Nil	
				CS (COMM)	301/2024	03/04/24	CANARA BANK VS AKASH JAIN	EKANT LUTHRA	8376541313	22/09/25	537	NA	DECREE	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/423/2025	CS (COMM)/423/2025	19-05-2025	State Bank Of India Vs GARVITA GARG			10-09-2025						
				CS (COMM)/95/2022	CS (COMM)/95/2022	04-02-2022	CANARA BANK Vs M/SHISHA ENTERPRISES			12-09-2025						
				CS (COMM)/101/2025	CS (COMM)/101/2025	06-02-2025	CANARA BANK Vs SHAKEEL KHAN			22-09-2025						
				CS (COMM)/439/2019	CS (COMM)/439/2019	16-09-2019	SUMIKSHA GARG Vs M/MOTHER/S PRIDE AND ANR			24-09-2025						
				CS (COMM)/266/2020	CS (COMM)/266/2020	17-10-2020	MRS INDU GOSWAMI Vs Raj Rani Gupta and Anr.			24-09-2025						
				CS (COMM)/267/2020	CS (COMM)/267/2020	17-10-2020	MRS SANDEEP KAUR Vs RAJ RANI GUPTA PROP OF M/S MOTHERS PRIDE			24-09-2025						
				CS (COMM)/44/2024	CS (COMM)/44/2024	19-01-2024	PRIYANSHU KUMAR PRIYADARSHI Vs Optima Mart Opc Pvt Ltd Through Its Director Sh Pranjal Kukreja			26-09-2025						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/946/2022	CS (COMM)/946/2022	01-12-2022	PRIME GOLD SAIL JVO LIMITED Vs M/S SHUBHAM STEEL INDUSTRIES			08-09-2025		YES	DISMISSED			
				OMP (COMM.)/11/2024	OMP (COMM.)/11/2024	03-09-2024	Puneet Gupta Vs ICICI Securities Limited			03-09-2025		YES	DISPOSED			
				CS (COMM)/360/2024	CS (COMM)/360/2024	23-04-2024	M/s Professional Impex Pvt. Ltd. Vs Shirdi Industries Ltd			02-09-2025		YES	DECREE			

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				CS (COMM)/558/2024	CS (COMM)/558/2024	06-07-2024	Mayank Kumar Vs Malhotra Motors			11-09-2025		YES	DISMISSED				
				CS (COMM)/697/2024	CS (COMM)/697/2024	14-08-2024	M/s Alutech Industries Vs Vikash Patel			19-09-2025		YES	DECREE				
				CS (COMM)/874/2024	CS (COMM)/874/2024	08-10-2024	Aqualite Industries Private Limited Vs ASHTOSH BALIRAM KHOBRAGADE			15-09-2025		YES	DECREE				
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM)	89/2021	01.03.2021	ACHIN JAIN VS. SUNNY ARORA		MUNISH GUPTA	9810927909	04.09.2025	1648	YES	DECREED	Nil	Nil	RECOVERY
				CS (COMM)	19/2020	13.01.2020	SURYA CARGO FORWARDERS PVT. LTD. VS. YUANTAI INTERNATIONAL SUPPLY CHAIN MANAGEMENT		VIVEK SHARMA	9990987654	13.01.2020	2080	YES	DECREED	Nil	Nil	RECOVERY
				CS (COMM)	39/2021	04.02.2021	RAJESH KUMAR JAIN VS. TATA TELE SERVICES LTD.		UMESH KUMAR	9811625489	02.09.2025	1671	YES	DISMISSED	Nil	Nil	RECOVERY
				OMP (COMM)	228/2019	16.12.2019	NATIONAL SEEDS CORPORATION LTD. VS. SMT. DWARKABAI		YASHWARDHA	9811388656	01.09.2025	2086	NO	DISMISSED	NIL	NIL	U/S 34
				OMP (COMM)	118/2019	06.07.2019	UNISONS HOTEL VS. NET 4 BARTER		GAURAV BEHL	9711340184	06.07.2019	2257	NO	DISMISSED	NIL	NIL	U/S 34
				ARBTN	5452/2018	29.09.2018	INLAND TRANSPORT VS. UNION OF INDIA		ROADANIL GOEL	9999904433	11.09.2025	2539	NO	DISMISSED	NIL	NIL	U/S 34
				ARBTN	2535/2018	03.07.2018	J. K GHAI VS. OIL AND NATURAL GAS CORPORATION LTD.		ANUSURA SALWAN	9811225368	12.09.2025	2628	NO	DISMISSED	NIL	NIL	U/S 34
				OMP (COMM)	25/2020	15.02.2020	M/S ENGINEERS CONTRACTORS VS. M/S DISTRIBUTION LOGISTICS		QUALITY ANDRA VERMA	9871704611	15.09.2025	2039	NO	DISMISSED	NIL	NIL	U/S 34
				OMP (COMM)	235/2019	21.12.2019	M/S SUNCITY DISTRIBUTORS AND ORS. VS. SAMSUNG INDIA ELECTRONICS PVT. LTD.		BRJESH SINGHAL	9810781169	22.09.2025	2109	NO	DISMISSED	NIL	NIL	U/S 34
				OMP (COMM)	127/2022	20.08.2022	SHOBHA BHOLA VS. DELHI METRO RAIL CORPORATION LTD.		VIKAS CHHABRA	9212416114	25.09.2025	1132	NO	ALLOWED	NIL	NIL	U/S 34
				OMP (COMM)	12/2020	24.01.2020	UNION OF INDIA VS. JINDAL FROZEN FOODS PVT. LTD.		ATUL SAGARWAL	9899711304	24.01.2020	2072	NO	ALLOWED	NIL	NIL	U/S 34
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	551 / 2020	09.11.2020	W H BREDY AND CO. LTD. VS. NUBERG ENGINEERING LTD.		SH. M. FARUQUI	9810898754	01.09.2025	1758	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY

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				OMP (COMM.)	108 / 2024	30.04.2024	DLF LIMITED VS. SH. DRUV RANUTROL INDUSTRIES PVT. LTD.	9811030321	08.09.2025	491	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT 1996	
				CS (COMM.)	667 / 221	07.08.2024	YAGLA VALYA SHUKLA PRO. OF HARIOM FABRICS VS. YOGESH SETHI	9873057030	10.09.2025	400	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	27	OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/93/2025	07/07/25	Praveen Bhardwaj Vs MS SBI CARDS AND PAYMENT SERVICES LTD	Vinod Kumar	9312722414	04/09/25	59	NO	DISPOSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION
				PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM.)/74/2025	06/05/25	M/S OM SAI RAM ENTERPRISES Vs INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED	Shobhit Trehan	NOT AVAILABLE	10/09/25	127	NO	DISPOSED	Nil	Nil	PETITION U/S 9 OF ARBITRATION
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/59/2025	26/04/25	VENKATESHWARA Vs SBI CARDS	Vidur Kamra	NOT AVAILABLE	12/09/25	139	NO	DISPOSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/212/2022	44649	IFFCO MC CROP SCIENCES PRIVATE LIMITED Vs Saigal AMBIKA DEHARIYA	Sh. Shubham	9407223688	01.09.2025	1252	Yes	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/11/2024	45296	M/s VS Electricals And Traders Vs Rahul Bhadna Ch And Md	Sh AK Mishra	931176739	03.09.2025	607	Yes	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/563/2022	44831	HABIBS COSMETICS PVT LTD Vs HABIB HAIR AND CARE	Sh. Simranjeet Singh	9654871449	04.09.2025	1073	Yes	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	OMP (COMM.)/12/2023	44982	M/S DSCL FENGSHUN WABAG CONSORTIUM Vs KHURANA GYAN CHAND GOEL	Sh. Deepak Khurana	011-49774545	11.09.2025	929	No	DISMISSED	NA	NA	Petition U/s 34 of the Arbitration & Conciliation Act
			12, New Court Block-I	Civil Suit	Execution (Comm.)/290/2022	44909	VINAY DHILLON Vs RAHEJA DEVELOPERS LTD	Ms Jaya Pahwa	9899266760	18.09.2025	1009	No	CONTESTED	14.12.2022	1009	Execution Petition
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 195/2022	15-03-2022	Punjab National Bank Vs Mr. Sushanta Saha Through Its LR	VINEET MUDGAL	9855417800	02.09.2025	1245	NO	Contested/ Decree	NA	NA	Suit Recovery for
			6, New Court Block-I	Commercial	CS (COMM) 606/2022	15-10-2022	EMU Lines Pvt.Ltd Vs Kishkindha Group and anr.	Uday Kumar	9855441102	08.09.2025	1180	NO	Contested/ Decree	NA	NA	Suit Recovery for
			6, New Court Block-I	Commercial	CS (COMM) 121/2023	20-02-2023	Canara Bank Vs Ajay Pathak AND ORS	Ritu Mishra	8955441789	09.09.2025	940	NO	Contested/ Decree	NA	NA	Suit Recovery for
			6, New Court Block-I	Commercial	CS (COMM) 119/2020	20-02-2020	M/s Rebound Ace India Pvt. Ltd. Vs Great Value Projects India Ltd.	Sushant Singhal	9852410358	17.09.2025	2025	NO	Contested/ Decree	NA	NA	Suit Recovery for

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF EXECUTION	ACT OF DAYS SECTION
25	SH. SANDEEP YADAV	SOUTH	47, New Court Block-I	Commercial	CS (COMM)/29/2018	43439	M/S DEVANG SOLAR VS ORIENTAL BANK OF COMMERCE	PRASOON KUMAR(P)	9810928048	17.09.2025	2478	No	Contested	NA	NA	Recovery of Money--151
			47, New Court Block-I	Commercial	ExCOMM - Award by Arbitration Comm/4/2025	445728	ABCI INFRASTRUCTURE PVT LTD Vs Z TECH INDIA PVT LTD	Keshri Kumar(P)	9810337151	19.09.2025	191	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996--36 AND ORDER 21
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	nil													
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 384/2019	27-11-2019	ASHISH AGGARWAL. VS M/S PROMOTIONS RACINGALI	SH. PRASHANT	NOT GIVEN	03-09-2025		N/A	DECREED	-	365	TRADEMARK ACT
			40, New Court Block-II	Commercial	CS (COMM) 661/2023	19-12-2023	CHNDRAHAS KUCHIYA VS INSTAPOWER LTD.	SH. BHAVESH KUMAR SHARMA	9810034712	17-09-2025	638	YES	DECREED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 433/2024	11-09-2024	INSTAPOWER CHANDRAHAS KUCHIYA VS SH. SHAURYA KUTHIALA	SH. SHAURYA KUTHIALA	9650680610	17-09-2025	371	N/A	DISMISSED	-	365	COUNTER CLAIM
			40, New Court Block-II	Commercial	CS (COMM) 660/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS PVT. LTD.	SH. RISHIKESH KUMAR	NOT GIVEN	25-09-2025	1036	YES	DECREED	-	365	SUIT FOR RECOVERY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS DJ	23/2020	08-01-2020	M/S STAYBEEES PVT LTD Vs M/S VISIONS INDIA SERVICES PVT LTD	TECH SIDHAR MANVINDER SINGH	9444446565 && 9717737517	26-09-2025	2088	--	DECREED	--	--	
				OMP(COMM)	60/2022	16-11-2022	M/S MN AUTOMOBILE PVT. LTD. VS INDRAPRASTHA GAS LIMITED	NAMAN VERMA PRAKHAR SINGH	9871908584 && ----	27-09-2025	1046	--	DISMISSED	--	--	
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/208/2024	20.03.24	DUGAR OVERSEAS PVT. LTD. VS. NEW SHOP STORE NETWORKS PVT. LTD.	ASHUTOSH NAGAR	9999666398	27.09.25	193	Yes	DISPOSED OFF	-	-	
			20	COMMERCIAL SUIT	CS (COMM)/656/2023	45121	ANGLIAN FINVEST PVT LTD Vs ELECTREV MOBILITY PVT LTD			45923	802	YES	Contested	--	--	
30	SH. VRINDA KUMARI	SOUTH-EAST	nil													
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	EXECUTION (COMM.)/270/2022	10/11/22	WALAINET Vs VIPSIE HOSPITALITY S PVT LTD	AVS Legal	9953240238	22/08/25	1016	--		--	--	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OFFOR EXECUTI ON	ACT DAYSSECTION OF
				COMMERCIAL SUIT	CS/COMM?140/2023	10/02/23	M/s Ramacivil Construction Pvt. Ltd vs NBCC India Limited	Sh. Avnash Kumar Trivedi 98711441764	27/09/25	960	--		--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	ARBITRATION CONCILIATION ACT	ANDOMP (COMM.)/31/2025	45740	J N International School Vs M/s SAFARI DIGITAL EDUCATION INITIATIVES PVT LTD.	Sh. Rohit Gautam 8860637476	45870	130	--		--	--	
				ARBITRATION CONCILIATION ACT	ANDOMP (COMM.)/82/2023	45180	M/S S M ENTERPRISES AND ANR. Vs MODI MUNDI PHARMA BEAUTY PRODUCTS PVT. LTD	Sh. Aaditya Bhattacharya 8447080428	45875	695	--		--	--	
				COMMERCIAL SUIT	CS (COMM)/1041/2022	44854	M/S WELLA OPERATIONS US LLC Vs NARINDER ARORA AND ORS.	Sh. S.K. Bansal 011-26843455	45877	1023	--		--	--	
				EXECUTION PETITION	EXECUTION (COMM.)/110/2024	45407	M/s Safari Digital Education Initiatives Pvt Ltd Vs J N International School	Ms. Anju Bagai 9811389028	45890	483	--		--	--	
				EXECUTION PETITION	EXECUTION (COMM.)/270/2022	44875	WALAINET Vs VIPSIER HOSPITALITY S PVT LTD	AVS Legal 9953240238	45891	1016	--		--	--	
				COMMERCIAL SUIT	CS (COMM)/100/2020	43875	M/S 3M EXIM PVT LTD Vs M/S RELIANCE RETAILS LTD	Sh. Anil Kumar 9810103682	45895	2020	--		--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS DJ/821/2019	21-09-2019	KANWAR RAJ NOW DECEASED REPRESENTED BY LEGAL HEIRS Vs DILIP KUMAR PATHAK	Anshul Sharma, 8585954922	03-09-2025	2174	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/390/2021	14-09-2021	YOKOHAMA INDIA PRIVATE LIMITED Vs JOGINDER SINGH SINCE DECEASED THROUGH HIS LEGAL HEIRS	MUSKAN GUPTA 9990899799	09-09-2025	1456	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/511/2023	30-05-2023	PUNJAB NATIONAL BANK Vs SANKAR BAIDYA AND ANR.	MUDITA SHARDA 9873906312	11-09-2025	835	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/896/2023	03-10-2023	ANUBHAV JAIN Vs NIHIR JATIBHAI SHAH	Shailendra Sharma 9910817646	12-09-2025	710	YES	CONTESTED	---	---	
					CS (COMM)/2/2025	03-01-2025	STATE BANK OF INDIA Vs SHRI SURENDER	SUCHITA DIXIT 8896932838	10-09-2025	250	YES	CONTESTED	---	---	
					OMP (COMM.)/34/2025	02-04-2025	ENGINEERING PROJECTS (INDIA) LIMITED Vs TECHNICAL CONSTRUCTION COMPANY	ANU BAGAI 9810096764	17-09-2025	168	NO	CONTESTED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	cs (COMM)	3619/2024	22.08.2024	Parmod Kumar vs M/S Royce Developers	Ashish Sharma 9810217001	04.09.2025	378	--	Disposed	--	--	--
			30	cs (COMM)	2957/2024	05.08.2024	Sandeep Gupta v/s M/S P and Genterprises	Dinesh Kumar 981121575	15.09.2025	406		Decreed	--	--	

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			30	cs (COMM)	165/2024	14.03.2024	State Bank of India Vs Rajat Prakash Saini	Amit Chawla 9312965659	18.09.2025	553		Disposed	--	--		
			30	OMP (COMM)	23/2025	03.03.2025	Uttar Pradesh Rajkia Vs Vedang	Shivank Pratap 9811797547	26.09.2025	207		Disposed	--	--		
			30	cs (COMM)	419/2025	16.05.2025	M/S High Five Global Vs Mymobileforce	Sisir Kumar 8808898964	27.09.2025	879		Disposed	--	--		
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS (COMM)	33/24	20.01.24	SM FINLEASE LTD. v. PRATIBHA MEHROTRA	MANISH KAUSHIK 9818218885	10.09.25	599	NO	DECREED				
				CS (COMM)	34/24	20.01.24	SM FINLEASE LTD. v. PRATIBHA MEHROTRA	MANISH KAUSHIK 9818218885	10.09.25	599	NO	DECREED				
				CS (COMM)	3720/24	26.09.24	SBI v. KIRAN	SUCHITA DIXIT 8896932838	10.09.25	349	NO	DECREED				
				OMP (COMM.)	7/20	10.01.20	M/S. TELECOMMUNICATIONS CONSULTANTS INDIA LTD. v. M/S. GALAXY DEVELOPERS	ARUSHI ARORA 9560035772	16.09.25	2076	NO	DISMISSED				
				OMP (COMM.)	33/20	21.10.20	JANARDAN NIRMAN PVT.V. LTD. v. QUIPOSSH YAMOHAN INFRASTRUCTURE LTD.	9999906397	20.09.25	1795	NO	DISMISSED				
				OMP (COMM.)	11/22	07.03.22	MUTHOOT PLAZA AIRPORTS OPERATIONS SINHA v. AIRPORT DIRECTOR, AAI	AMITABH SINHA 9811561263	24.09.25	1297	NO	DISMISSED				
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	311/2023	21-08-2023	KAMAL KUMAR CHAWLA VS. VINOD	MANOJ KUMAR SHARMA VS. SUSHIL KUMAR	NIL	19-09-2025	758	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	446/2023	15-12-2023	UNION BANK OF INDIA VS. VARDHMAN VACATIONS	ARUN KUMAR SHUKLA VS. SUDHIR	NIL	15-09-2025	635	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	42/2024	30-01-2024	PUNJAB NATIONAL BANK VS. TANISHK ENTERPRISES	SAMMY KUMAR VS. S.L. SAGAR	NIL	03-09-2025	578	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	256/2024	04-09-2024	STATE BANK OF INDIA VS. ASHA THAKUR	VIJAY PRAKASH VS. AMIT KUAMR	NIL	17-09-2025	378	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	274/2024	13-09-2024	PUNJAB NATIONAL BANK VS. STIFF SECURITY PVT.LTD.	KRISHAN KUMAR SHARMA VS DK SHARMA	NIL	23-09-2025	375	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	332/2024	28-10-2024	PUNJAB NATIONAL BANK VS. M/S VANSHEK ENTERPRISES	SHAH DAB KHAN VS.DK SHARMA	NIL	23-09-2025	325	YES	CONTESTED	NIL	NIL	

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			209	RECOVERY	10/2025	13-01-2025	MW PVT.LTD.V WIRETECH S. PANKAJ SHARMA VS. PARITOSH SHARMA	NIL	22-09-2025	249	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	234/2024	16-08-2025	CRAFTTECH INFRA.LLP VS. ROOTS DESIGN PVT. LTD	NIL	27-09-2025	41	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil												
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	nil												
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	nil												
40	MS. KIRAN BANSAL,, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/240/2024	16-04-2024	M/s Suresh Apparels Vs Shekhar Sharma	9268300000	09-09-2025	506	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/561/2024	04-11-2024	Bank of Baroda Vs Rachna Gupta	9910568669	17-09-2025	317	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS COMM 211/2021	06.04.2021	M/S M/S SHARP METAL INDUSTRIES VS M/S M K INDUSTRIES	8587027428	26.09.2025	1614	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS COMM 129/2024	17.02.2024	WERBEN INDIA VS LOGIX HEIGHTS	9958760086	27.09.2025	583	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS COMM 233/2024	12.02.2024	PUNJAB BANK VS NATIONAL HARPREET SINGH	9868927179	27.09.2025	528	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208		CS COMM 457/2024	31.08.2024	SHIV KUMAR GANDHI VS MAYASHEEL RETAIL INDIA LID	9968466963	27.09.2025	387	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208		CS COMM 225/2025	15.04.2025	BANK OF BARODA VS SHEELA	9910568669	27.09.2025	165	Yes	DECREED	Execution not filed	nil	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 538/2023	25.10.2023	SHIV KUMAR GANDHI VS PRANAY JAIN	9968466963	02.09.2023	678	NO	DECREED	EXECUTION NOT FILED	NO	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 466/2024	04.09.2024	RAVI SINGHI VS UNITECH SECURITY SYSTEMS LIMITED	8447946432	11.09.2025	372	NO	DECREED	EXECUTION NOT FILED	NO	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DEGREE	NUMBER OF EXECUTIONS	ACT OF DAYS SECTION
					CS(COMM) 590/2024	20.11.2024	KISHORE KUMAR ARORA VS. ATH INDIA INFRA TECH PVT LTD	SURAJ GUPTA	9266641386	12.09.2025	296	NO	DECREED	EXECUTION NOT FILED	NO	
					CS(COMM) 250/2024	22.04.2024	RAJIV JAIN VS SHAHVEJ ANSARI	UJJWAL JAIN	9910301562	17.09.2025	513	NO	DECREED	EXECUTION NOT FILED	NO	
					CS(COMM) 475/2024	10.09.2024	VIKASH NAHAR Vs M/SSIDDHARTH ARVIND KUMAR AND SONS	SIDDHARTH DHINGRA	9650677902	20.09.2024	375	NO	DECREED	EXECUTION NOT FILED	NO	
					CS(COMM) 162/2022	03.03.2022	PUNJAB NATIONAL BANK VS RAJESH BABBAR	BINAY KUMAR MISHRA	9562485147	27.09.2025	1304	NO	DECREED	EXECUTION NOT FILED	NO	
					CS(COMM) 506/2021	01.12.2021	SHRI RAM GUPTA TRADING VS SONAL KANODIA	SATISH KUMAR	9811053833	27.09.2025	1392	NO	DECREED	EXECUTION NOT FILED	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	MISC DJ/717/2025	M/S BCL 13-08-2025	SECURE PREMISES PVT. LTD. VS MS. LOTUS MAINTAINANCE SERVICES	ABHISHEK KUMAR CHAUDHARY	9654771281	01-09-2025	19	-	DECREED	Execution not filed till date		
				COMMERCIAL	CS (COMM)/401/2022	01-07-2022	SANJEEV KAPOOR VS VIKAS SHARMA	PARMESH TAKKAR	9811665112	22-09-2025	1179	-	DECREED	Execution not filed till date		
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM.)/2/2019	16-01-2019	PIONEER ENTERPRISES Vs SHASHI GOEL			02-09-2025			Contested			
					440/21	02-09-2021	Canara Bank Vs AMIT THAKUR AND ORS.			16-09-2025			Contested			
					866/22	13-11-2022	ORANE INTERNATIONAL PVT LTD VS SARVA EDUCATIONAL & CONSULTING			18-09-2025			Contested			
					237/19	13-08-2019	M/S DNIPRO AH (OPC) PVT. LTD Vs MOHD. JAVED			27-09-2025			Contested			
					12/2022	21-03-2022	MOHAMMED FARUKH VS M/S SBI CARDS AND PAYMENT SERVICES LIMITED			30-09-2025			Contested			
44	SH.VINOD YADAV		205	Civil	CS(Comm.)/757/2022	22.09.22	M/s SAS Project And Marketing Services LLP Vs. Shailendra Prasad Chaurasia	Ujjwal Jain	N.A	01.09.25	1075 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/774/2024	09.12.24	Balaji Trading Co. Vs. SKB Traders	Aayush Kuchhal	N.A	04.09.25	269 Days	Yes	Contested	N.A	N.A	

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					CS(Comm.)/779/2024	10.12.24	Balaji Trading Co. Vs Puneet Retails	Aayush Kuchhal	N.A	04.09.25	268 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/604/2023	18.08.23	Veer Singh Saini Vs Life Cure	Naveen Narnaulia	N.A	12.09.25	756 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/886/2023	11.12.23	Vikas Sehgal Vs Sherya Sehgal	Seema Gupta	N.A	16.09.25	645 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/652/2024	16.10.24	Ma Enterprises Vs Aj Steel	Waseem Firoz	N.A	20.09.25	339 Days	Yes	Contested	N.A	N.A	
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil													
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM. 328/2024	03.07.2024	KEMA GROUP SERVICE VS LP FLEX SIGN SYSTEMS INDIA PVT LTD	ABHISHEK GUPTA, MURARI KUMAR	9999915051, 9212515045	16.09.2025	440	YES	DECREED	NIL	NIL	RECOVERY SUIT
			603	COMMERCIAL SUIT	CS COMM. 160/2019	26.09.2019	RAKESH GUPTA VS MANDHAR MARKETING	NTIN GARG, ANKIT PANDEY	9958986363, 9911779994	20.09.2025	2191	NO	DECREED	NIL	NIL	RECOVERY SUIT
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	nil													
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 324/2023	14.07.2023	M/S ANIL ELECTRONICS VS M/S KRISHNA ELECTRONICS	MR. NEERAJ	9999397965	19.09.2025	798 DAYS	NIL	DISMISSED	NIL	NIL	
			614	EXECUTION	EX(CIVIL) 42/2022	07.02.2022	MANMOHAN SINGH VS M/S VARDHMANRAI CHAWLA INFRADEVELOPERS PRIVATE LIMITED	MR. KULDEEP	9811043710	26.09.2025	1327 DAYS	NIL	DECREED	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS (COMM)	2/2023	02.01.2023	GIST MANAGEMENT SOLUTIONS PVT. LTD. VS. M/S SITA DEVI	SARVAJEET KUMAR THAKUR		12.09.2025	984 days	Yes	CONTESTED DECREED	-	-	-
			509	CS (COMM)	424/2024	30.08.2024	Indian Overseas Bank Vs. Kids Paradise	Subhash Kumar Jha	9810840045	18.09.2025	384 days	Yes	CONTESTED DECREED	-	-	-
			509	CS (COMM)	287/2023	06.06.202	Bank Of Baroda Vs. Kamlesh Kumar	SUMAN KUMAR CHOUDHARY		18.09.2025	835 days	Yes	CONTESTED DECREED	-	-	-
			509	CS (COMM)	52/2022	14.02.2022	M/S Mabel Apparel Pvt Ltd Vs. M/S Vikas Enterprises	BRAHM PRAKASH SHARMA		23.09.2025	1317 days	Yes	CONTESTED DECREED			